


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT<sup>18</sup> HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

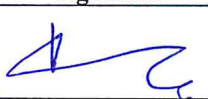
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.159/230/HDB/2017
NAME OF THE COMPANY	SPI Cinema Private Limited
NAME OF THE PETITIONER(S)	SPI Cinema Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for V.S. Raju for petitioner	Advocate	Vbraju1@gmail.com 984916944	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy for RD	Advocate	Sujana35@gmail.com 9160001435	

ORDER

Heard Mr. V.B. Raju for Mr. V.S. Raju, learned Counsel for the Petitioner and Mr. T.Sujana Kumar Reddy, learned Counsel for Regional Director (RD).

The Petitioner's counsel submitted case laws and also relied upon the same. Post the case on 16.02.2018.

  
MEMBER (Tech)

  
MEMBER (Judl)